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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM		
1. R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioners	
2. T.V.P. Sai Vihari	Counsel for R3 - R6	T.V.P. Sai Vihari
3. D. UMA DEVI	Counsel for Respondent for R9 (A.V. RADHAKRISHNAN)	D. N. C.

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Counsel for R2 absent. Shri T V P Sai Vihari, counsel for R3 to R6 and Ms D Uma Devi, counsel for R9 are present. Counsel for R9 prayed time for filing counter. Time extended to counsel for R2 & R9 to file their counter. Put up on **02.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)